

**Central Administrative Tribunal
Madras Bench**

OA/310/00993/2013

Dated Thursday the 24th day of January Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P.Madhavan, Member(J)
&
Hon'ble Mr.T.Jacob, Member(A)**

Dr.M.Bala Soudarssanane
No.42, 1st Lane,
Thirumudy Nagar,
Puducherry 605 001. .. Applicant
By Advocate **M/s.U.Karunakaran**

Vs.

1. Union of India,
Jawaharlal Institute of Post Graduate Medical Education & Research,
rep by its President,
Puducherry 605 006.
2. Institute Body of JIPMER (Appellate Authority),
rep by Director,
Jawaharlal Institute of Post Graduate Medical Education & Research,
Puducherry 605 006.
3. Governing Body of JIPMER (Disciplinary Authority),
rep by Director,
Jawaharlal Institute of Post Graduate Medical Education & Research,
Puducherry 605 006. .. Respondents

By Advocate **Mr.M.T.Arunan**

ORAL ORDER

Pronounced by Hon'ble Mr.P.Madhavan, Member(J)

No representation for the applicant. Counsel for the respondent represented by junior counsel. It was noted on the last hearing on 03.1.2019 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'. It is also noted that this is 2013 matter.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution with cost.

(T.Jacob)
Member(A)

(P.Madhavan)
Member(J)

24.01.2019

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